## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-267(PB)/2017

IN THE MATTER OF:

Gac Logistics Pvt. Ltd.

.....Petitioner

٧.

Al Nafees Proteins Pvt. Ltd.

.....Respondent

SECTION:

**UNDER SECTION 9 OF IBC, 2016** 

Order delivered on 12.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s)

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For the Respondent(s)

Mr. Harsh Khanna & Mr. Vivek Jain, Advocates

## ORDER

Copies of the original agreement in both cases i.e. (IB)-267(PB)/2017 & C.P. No. 1161/2016 have been produced before us and the Bench officer shall keep both the agreements in a sealed cover to be opened on the next date of hearing.

Reply, be filed in (IB)-267(PB)/2017 within two weeks with a copy in advance to the learned counsel for the petitioner. Rejoinder, if any, be filed within one week thereafter with a copy in advance to the learned counsel for the respondent.

List for arguments on 16.10.2017.

CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

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12.09.2017 VINEET